

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015 AND IA NO. 1227 OF 2018**

Dated: 7th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)
Versus
Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Vikas Maini for R-1

Ms. Suparna Srivastava
Ms. Nehul Sharma for R-3

Mr. Raunak Jain
Mr. Vishvendra Tomar for Intervenor

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **10-9-2018**.

(S.D. Dubey)
Technical Member

tpd/kt

(Justice Manjula Chellur)
Chairperson